

# ORISSA HIGH COURT: CUTTACK

## NOTIFICATION

No. RJ-22/S.

Date : 28.04.2020

In view of exigencies caused by COVID-19 and declaration of Lockdown in the State of Odisha the Hon'ble Court after due consultation with the Advocate General, Odisha and the President, Vice-President & the Secretary of the Orissa High Court Bar Association, have been pleased to **suspend the ensuing Summer Vacation, 2020** of the Orissa High Court, if the Lockdown is not extended beyond 3<sup>rd</sup> May, 2020.

By Order of the Court

  
REGISTRAR (JUDICIAL)

Memo No. RJ-23(20) Date : 28.04.2020

Copy forwarded to :-

1. Secretary General, Supreme Court of India, New Delhi,
2. Secretary to Govt. of Odisha, Home/Law/Revenue Deptt., Bhubaneswar
3. Secretary, The High Court Bar Association.
4. Secretary, State Bar Council, Odisha, Cuttack.
5. Advocate General, Odisha, Cuttack.
6. Director, Odisha Judicial Academy, Cuttack.
7. District & Sessions Judge, .....
8. All Officers of the Court.
9. All Superintendents of the Court.
10. Addl. Repr.-cum-Principal Secretary to Hon'ble the Chief Justice.
11. All Sr. Secretaries / Secretaries to the Hon'ble Judges.
12. Officer In Charge, N.I.C Centre Orissa High Court, Cuttack  
to upload in the website of the Court.
13. Medical Officers of the Court.
14. Notice Board

for information.

  
REGISTRAR (JUDICIAL)